

1	2	3	4	5
			(Rs. in lakhs)	
18. Sri Arjun		—	10.45	—
19. Malashree		—	—	17.29
20. R. Jayapradha		177.88	222.31	223.38
21. A. Sreedevi		88.89	52.16	52.33
22. S. Kamal Hassan		18.93	20.55	12.60
23. Suhasini Manirathan		28.35	19.30	—
24. P. Soundaraya		13.34	14.92	—
25. R. Rajnikant		15.08	12.56	3.78
26. G.S.R. Krishnamurthy		19.88	15.09	—
27. Kumari S. Radha		13.03	5.18	6.95
28. K.S. Dattatreya		289.96	289.20	142.74
29. S. Ambika		16.32	5.57	5.21
30. Amitabh Bachhan		—	327.67	320.32
31. A. Nageshwar Rao		—	15.23	15.23
32. A. Vijayakanth		—	13.21	15.16

[Translation]

Inoperative Bank Accounts

540. SHRI LALL BABU RAI: Will the Minister of FINANCE be pleased to state:

(a) the total amount lying in various inoperative accounts of public sector banks as on September 30, 1994 in respect of which no transaction could take place for more than three to ten years or due to the fact that the account holders could not be traced or are not in existence;

(b) the broad categories of the persons to whom such accounts belong; and

(c) the steps being taken to minimise the cases of such account holders as well as to trace out the genuine account holders or their heirs?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) As per the information available with Reserve Bank of India, a sum of Rs. 1,07,17,66,216.03 was lying in the various inoperative accounts of public sector banks as on 31st December, 1993.

(b) The amounts lying in such accounts belong to different categories of customers such as individuals, businessmen, professionals, housewives etc.

(c) The banks take the following steps to minimise such cases:—

(i) Intimations are sent to the depositors/survivors at the latest available addresses to settle the claims.

(ii) There is already a provision for nomination in the accounts as also the system of opening joint accounts.

[English]

Impact of new economic policy on jobs

541. SHRI CHITTA BASU:
SHRI SOBHANADREESWARA RAO VADDE:
SHRI BIR SINGH MAHATO:

Will the Minister of LABOUR be pleased to state.

(a) whether the attention of the Government has been drawn to the recently published ILO report regarding the potential shrinkage of job opportunities due to various measures of economic reforms under the New Economic Policy;

(b) if so, the Government's response thereto; and

(c) the steps taken to protect the interests of the workers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND HOLDING ADDITIONAL CHARGE OF THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI P.A. SANGMA): (a) to (c) Yes, Sir. The Report titled India: Employment Poverty and Economic Policies prepared under a project sponsored by the UNDP under Technical Support Services, has observed:

"the stabilisation measures have induced industrial recession... As such there can be little doubt that the employment generation and poverty alleviation process, operative in the 80's, have been reversed in the course of stabilisation. Both the level of under-employment and the incidence of poverty have very probably increased since 1991, although this cannot be empirically confirmed."

The Government is fully conscious of the possible adverse consequences of economic reforms in the short term and has, therefore, followed a policy to minimise the social cost of reforms. Employment growth, which was estimated at about one per cent during 1991-92, due primarily to the decline in the rate of growth in the GDP, has risen to an average of about two per cent during the two years 1992-94. There has also been no reversal in the process of employment generation through anti-poverty programmes. Instead, greater emphasis is being laid upon such programmes in the Eighth Plan. For instance the Central Plan Outlay for the major centrally sponsored poverty alleviation programmes in the rural areas has risen from Rs. 2436.20 crores during 1992-93 to Rs. 4560 crores during 1993-94 and further to Rs. 5730 crores during 1994-95.

Capital Flow

542. SHRI MANJAY LAL: Will the Minister of FINANCE be pleased to state:

(a) whether attention of the Government has been drawn to the news-item appearing in the 'Hindustan Times' dated September, 25, 1994 regarding capital flow to developing countries; and

(b) if so, the steps taken/proposed to be taken for attracting domestic and international private capital for investment in irrigation and power sectors in the country?

THE MINISTER OF STATE IN THE MINISTRY OF